

DIVISION BENCH  
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/95(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF HANSHIKA TRADERS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearances via video conference/physically**

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **14.08.2024**.

**Satyajit Roy  
(Court Officer)**